

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

38

C.P No. 86/(MAH)/2016
M.A. No. 218/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Mr. Pratik Vira & Ors.
V/s.
M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Sr. Counsel Gaurav Joshi a/w Kintide Chandaran, Nandini Chitral & Tarun Jaiswal i/b. M. Humnawala for Petitioners		Nandini
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2.	Mr. Navroz Seervai, Senior Advocate Mr. Samir Malik, Advocate a/w Ms. Shivangi Vaid, Advocate for Respondent Nos. 1, 2, 3		Samir Malik Shivangi Vaid
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Mr. Rahul Hingmire
i/b. Hariani & Co
for Respondent No. 10

Contd.....2

: 2 :

ORDER

MA 218/2017 IN CP No. 86/241-244/NCLT/MB/MAH/2017

On the miscellaneous application, Respondent side is at liberty to file reply, if any, within 5 days hereof, rejoinder if any, on or before next date of hearing.

List this matter for hearing on 17.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)